

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:6106
ANSWERED ON:30.04.2015
PENDING CRIMINAL TRIALS
Senguttuvan Shri Balasubramaniam

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total number of criminal trials regarding the offences punishable under the Prevention of Corruption Act lying pending for more than five years in Supreme Court, High Courts and Subordinate Courts as on December, 2014;
- (b) the reasons for the delay in their disposal; and
- (c) the steps taken / being taken by the Government for expeditious disposal of these cases?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D. V. SADANANDA GOWDA)

- (a) to (c): The information is being collected and will be laid on the Table of the House.